

(ग) यदि हां, तो कितने लोगों ने अभी तक रुपया जमा नहीं किया और प्रत्येक व्यक्ति को कितना रुपया देना है और उन्होंने किन कारणों से रुपया जमा नहीं कराया ?

उद्योग मंत्री (श्री मनुभाई शाह) : (क) अब तक प्राप्त जानकारी के अनुसार पिछले पांच वर्षों में राजस्थान में रु० ३०,५३,८०४ की खादी की हुंडियां बेची गई हैं।

(ख) खादी की हुंडियां केवल डाकघरों और भूतपूर्व अखिल भारतीय खादी तथा ग्रामोद्योग बोर्ड आयोग द्वारा मान्यता प्राप्त संस्थायाओं के जरिये बेची गई हैं और इन्हीं पर विभिन्न एजेंसियों और अथवा उन व्यक्तियों से जिनको उन्होंने हुंडियां बेची थीं, उनका रुपया वसूल करने की पूरी जिम्मेदारी थी। खादी हुंडियां भूतपूर्व बोर्ड/आयोग ने सीधे या किसी व्यक्ति के जरिये नहीं बेची हैं।

(ग) प्रश्न ही नहीं उठता।

Shops in Ulhasnagar Colony

2287. **Shri Parulekar:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1357 on the 8th April, 1960 and state:

(a) whether it is a fact that Government originally decided to sell the plots in Ulhasnagar, Thana District of Maharashtra to the shopkeepers on which shops were constructed and invited applications in 1952 for that purpose;

(b) whether it is also a fact that Government had raised no objection at the time of the construction of the shops and even issued no-objection certificates to the shopkeepers for the purpose of securing loans;

(c) when a decision not to sell the plots was taken;

(d) whether Government have prepared a plan for accommodating the shopkeepers on their present plots; and

(e) if so, whether the plan was communicated to them?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No.

(b) No.

(c) The State Government had never decided to sell the plots which are unauthorisedly occupied by the shopkeepers, as the land is required for widening the roads in accordance with the Master Plan of the Township.

(d) No.

(e) Does not arise.

Profit from Public Sector Industries

2288. **Shri Parulekar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total annual profit yielded by the public sector industries in the year 1959-60; and

(b) the percentage of profit on the capital invested?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Annual audited reports and balance sheets of each Government industrial undertaking is being placed on the Table of the House together with comments thereon, as contemplated under Section 639(1) of the Companies Act after the accounts are passed in the Annual General meeting of the Company concerned. The Companies are allowed a period of nine months from the closing of the accounts to convene their Annual General meeting. The Annual General Reports of all undertakings may not be available before the end of 1960. However, by the next Central Budget Session, most of these figures would be available from which it would be possible to calculate the return on invested capital.

Import of British Goods

2289. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state how many countries of the world have been given